



**MANIPAL LAW SCHOOL**

BENGALURU

(A constituent unit of MAHE, Manipal)



**MANIPAL**

ACADEMY of HIGHER EDUCATION

BENGALURU CAMPUS

(Institution of Eminence Deemed to be University)

# Conference on Constructing Legal Foundations; Navigating the future of Construction Law

LIVE IN PERSON

24<sup>th</sup> March 2024

Manipal Law School, MAHE, Govindapura, Yelahanka, Bengaluru

## Chief Guest:

**Justice S Ravindra Bhat**



**Guest of Honour: Mr. Ratan K Singh**



## Proposed Agenda

**Registration from 08:30 AM onwards**

**Inauguration**

**9:30 AM**

**Welcome address**

### Panel discussions

Session 1: 10:00 to 11:30 AM

Navigating the Procurement Puzzle

Session 2: 11:45 to 01:15 PM

Mastering Contract Administration; "From Ground-breaking to Handover"

### Lunch break (01:15 to 2:00 PM)

Session 3: 02:00 to 03:30 PM

Unravelling Claims; Strategies for Prevention and Resolution

Session 4: 03:45 to 05:15 PM

Dissecting Disputes: A legal Road map

**Valedictory Function**

**05:30 PM**

**Followed by Gala Dinner!**

Register your interest here

<https://forms.gle/Pg8Vn9RK1PUXu5W6A>



Supporting Organisations



# Confirmed Speakers (as of 17<sup>th</sup> Feb)



**Phil Simons**  
Managing Director  
C Cubed Consultants,  
UAE



**Bill McLaughlin,**  
Director of Courses,  
Advanced Training  
Services Maidstone,  
England, UK



**Datuk Sundra Rajoo**  
Director, Asian  
International  
Arbitration Centre,  
Kuala Lumpur



**Tejas Karia,**  
Partner & Head,  
Arbitration  
Shardul Amarchand  
Mangaldas



**Ganesh Chandra Kabi,**  
Arbitrator & Arbitration  
Counsel  
Kabi and Associates



**Faisal Attia**  
Partner,  
Pinsent Masons,  
Dubai



**Sampath Raman,**  
Operations Director,  
MACE International  
Dubai



**Anirudh Krishnan**  
Founding Partner  
AK Law Chambers



**Badri Srinivasan**  
Senior Manager (Legal)  
Directorate General of  
Hydrocarbons, MPNG



**Dr Sridhar Mothe**  
Principal Consultant  
Mothe Associates



**Mayank Singh Takur**  
Delay Analyst, Masin



**Ajay Nandalike**  
Partner, Pragati Law  
Chambers



**Dr. Pradeep Reddy**  
Practicing Arbitration  
Professional



**Ronak Desai**  
Head, International  
Construction Law  
Offices



**Mustafa Hussain**  
Director, HKA, UAE



**Hasit B Seth**  
Independent Counsel,  
Arbitrator and Mediator



**Inbavijayan V**  
Independent Arbitrator  
and Mediator

Awaiting confirmation  
from few more speakers  
from UK, Singapore and  
Dubai

Leading law firms, consultants  
and government organizations  
will be attending this event.  
If you would like to associate  
with the conference email us  
at [rama.venkat@manipal.edu](mailto:rama.venkat@manipal.edu)  
or call +91 7358268089

## Knowledge Partner



## Media Partner



## Organising Committee



**Prof (Dr) Avinash Dadhich,**  
Director, Manipal Law  
School



**Prof R Venkat,**  
Professor of Practice-Law  
Manipal Law School



**Dr Anuja S**  
Associate Professor  
Manipal Law School



**Ms. Mohana Potdukhe**  
Civil Engineer & Lawyer  
SCL, India

SCAN & Register

